

Vacant Posts of Teachers in Municipal Schools

(b) Nature of goods seized and their value is as follows:-

Nature of goods	Approx, value
1. Gold	R.s.28,64,628
2. Gold	Rs.20 lakhs
3. Gold	Rs. 8.5 lakhs
4. Foreign Currency & Gold	Rs. 1,28,000
5. Mandrax Tablets	R. 1,65,000

(c) All the employees have been placed under suspension and departmental action is under process.

(d) The staff involved in smuggling activities is placed under suspension and disciplinary action is taken against them after the results of the proceedings conducted by Customs/Directorate of Revenue Intelligence/Directorate of Enforcement etc. are known. Surprise checks are carried out by vigilance teams on flights arriving from Singapore, Dubai, Abudhabi and Gulf stations.

6030. SHRI SYED SHAHABUDDIN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that at the beginning of the academic year 1987-88 some posts of teachers were vacant in the NDMC;

(b) the break-up of the vacant posts by subject and by grade separately;

(c) the steps taken by the authorities to fill up the vacant posts; and

(d) the number of posts filled up by 31 December 1987?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (d). As per New Delhi Municipal Committee, the following posts of teachers were lying vacant at the beginning of academic year, 1987-88:

Name of the post	Number of posts	Scale of pay
Principal	1	Rs. 3000-4500
PGT (Economics)	1	Rs. 1640-2900
PGT(Geo)	2	Rs. 1640-2900
PGT (Being)	1	Rs. 1640.-2900
TGT(Sc. Gr.'A')	7	Rs. 1400-2600

As regards filling up these posts, the post of Principal could not be filled up as the matter is subjudice. Out of 4 posts of PGTs, 3 have

already been filled up. The post of PGT (geo) could not be filled up as no reserved category candidate was found suitable. Interview

for the posts for Trained Graduate Teachers are being held and the posts are expected to be filled up shortly.

[*Translation*]

**Attachment of Coaches to 95/96
Bikaner- Ahmedabad Train**

6031. SHRI VIRDHI CHANDER JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether only seven coaches are attached to 95/96 Bikaner- Ahmedabad train instead of 11 coaches, as a result of which general public has to face great difficulties; and

(b) if so, the time by which Government propose to remove these difficulties of the general public?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). 95/96 Bikaner-Ahmadabad train has been running with a composition of 7 to 11 coaches on account of acute shortage of Metre Gauge stock on Indian Railways. Greater emphasis is being laid now to increase the production of Metre Gauge coaches and position is likely to improve in 1988-89.

[*English*]

**Periodical Registration of Medical
Practitioners**

6032. SHRI LAKSHMAN MALLICK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether medical man-power is not available in the country at present; and

(b) if so, the measures Government propose to take for periodical registration of

medical practitioners with the Medical Council of India all over the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Adequate medical man-power is available in the country.

(b) the Government have already introduced in Parliament a Bill to amend the Indian Medical Council Act, 1956 under which provision is also being made for compulsory renewal of registration in the Indian Medical Register by all medical practitioners after every five years. The Bill is now before a Joint committee of both House of Parliament.

**Safdarjung Hospital as Subsidiary to
AIIMS**

6033 SHRI VIJAY N. PATIL: Will the minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal to make Safdarjung Hospital, New Delhi as subsidiary to the All India Institute of Medical Sciences, New Delhi; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) (a) No, Sir.

(b). Does not arise.

**Central Assistance to Kerala for New
Education Policy**

6034. SHRI T. BASHEER: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

The details of the total amount of central